

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 285 OF 2017 &  
IA NO. 577 OF 2017**

**Dated: 20<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s ACC Ltd.**

**.... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Chinmoy Pradip Sharma  
Mr. Yadvendra Yadav  
Mr. Shailesh Kumar Sinha

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1  
  
Ms. Susan Mathew for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **14.05.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**